

ITEM NO.8

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 5687/2006

STATE OF U.P. .

Appellant(s)

VERSUS

PRADUMAN KUMAR SINGHAL

Respondent(s)

Date : 12-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rajeev Kumar Dubey, Adv.  
Mr. Ashiwan Mishra, Adv.  
Mr. Kamendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Service of notice for alternative arrangement is complete in respect of the sole respondent but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

SUJATA SINGH  
Registrar

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